

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5862
ANSWERED ON:03.05.2000
DISCUSSION ON INDIA'S N-DOCTRINE
VILAS BABURAO MUTTEMWAR

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it has been reported that Chinese and Russian Presidents may discuss India's nuclear doctrine;
- (b) if so, whether India has been asked to explain the nuclear doctrine;
- (c) whether both Russia and China have urged India and Pakistan to comprehensively implement the U.N. Security Council Resolution 1172 urging both the countries to roll back their nuclear weapons programme; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR EXTERNAL AFFAIRS

(SHRI AJIT KUMAR PANJA)

- (a) Government is not aware of such reports.
- (b) No Sir.
- (c) & (d) UN Security Council Resolution 1172 has been rejected by India as prescriptive and sovereignty violative. India's views on that resolution have been conveyed to our interlocutors. India's bilateral dialogue with key interlocutors is based on the premise that India is a state possessing nuclear weapons and will maintain a minimum credible nuclear deterrent in accordance with its own assessment of its national security requirements.